

(Interruptions)

MR. SPEAKER: I want to point out that first of all let us know the veracity of the matter raised by Sonkarji. I am aware of the fact that some assistance in this matter can be provided by the State Government and the Central Government.

SHRI RAJNATH SONKAR SHASTRI : Mr. Speaker, Sir, only his wife is getting some help. Maximum assistance should be provided. *(Interruptions)*....

MR. SPEAKER: Sonkarji, please be seated. I am helping you and you are speaking in between. You actually do not understand as to who is helping you and who is not. I was pointing out that there is provision to provide assistance in this respect either by the Central Government or State Governments. As per your report they are leading a very miserable life. After an enquiry, they should be provided assistance as a special case, if there is no provision in the existing rules.

[English]

.....*(Interruptions)*....

SHRI SOMNATH CHATTERJEE (Bolpur): I hope that somebody in the Government will take note of it ... *(Interruptions)*....

MR. SPEAKER: It has been noted and the Government will also take note of it.

.....*(Interruptions)*....

[Translation]

SHRI RAM VILAS PASWAN (Rosera): Mr. Speaker, Sir, when you allow time for discussing an important matter, then some Ministers must be present in the House to note of all these things.

[English]

SHRI K.P. UNNIKRISHNAN (Badagara)

: Sir, it is deeply disturbing and shocking the way the law and order of Delhi is being handled. Life in either capital of India has almost become a nightmare. From all the outlying colonies people are coming in delegations with complaints to Members of Parliament and are saying - you can amend every law to provide for the security of a family; you make your own laws for the protection of ministers and MPs; but there is nobody to talk on our behalf; there is nobody to protect us.

It is a shame that during the last ninety days the crime graph has gone up in the Union Territory of Delhi by almost 150% - from small thefts to abductions, kidnappings and dacoity. No colony is safe, not even the NDMC area. It is shocking that when I discussed it with the senior police officer, he was telling that most of their time is taken up for VIP security. I do not know how far it is true. That means there is substance in the people's demand that there is hardly anyone to bother for them.

This calls for immediate attention. Not only terrorists, but all kinds of criminals from all the surroundings seem to have gathered around Delhi and are creating very serious problems. I would request through you the Home Minister to make a statement and take immediate corrective steps to see that the crime situation is firmly put under control in Delhi.

[Translation]

SHRI MADAN LAL KHURANA (South Delhi): Mr. Speaker, Sir, there is a report in the newspapers that four persons who had come to Delhi in connection with their business have been kidnapped. Day before yesterday an industrialist of Mayapuri was abducted but his whereabouts have not been traced till date. I was informed by a police officer that earlier kidnappers were demanding Rs. 10 lakhs but now they are asking for Rs. 5 lakh. The number of such incidents is increasing. You may recall that the hon. Minister of Home Affairs had given an assurance in this august House that a